

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

(IB)-322/ND/2018

Under Section: 9 of IBC Code, 2016.

In the matter of:

M/s Lakshmi Steels

.....Applicant

Vs.

M/s Supertech Ltd.

.....Respondent

Order delivered on 27.09.2018

CORAM

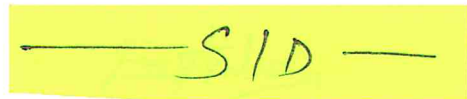
**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Applicant : Ms. Gunjan Mittal, Adv.

For the Respondent : Ms. Sahiba Pantel, Adv.

ORDER

The learned counsels for the parties state that the settlement has been finalised only the memorandum of settlement has to be signed between the parties. Hence seeks very short adjournment. At request, adjourned to 03.10.2018.



**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**